

THE ORISSA GAZETTE

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CUTTACK, FRIDAY, JULY 20, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VII Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

No. of Parts	Annual subscription without postage	Annual subscription with postage
Part I ..	Rs. 0 0 0 } or Rs. 12	Rs. 7 0 0 } or Rs. 14
Part II ..	8 4 0 } for both	7 5 0 } for both
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Part X ..	4 0 0 } or Rs. 6	4 8 0 } or Rs. 9
Part XI ..	4 0 0 } for both	4 8 0 } for both
Supplement including Supplement (A).	8 0 0	10 0 0
Entire Gazette	30 0 0	35 0 0
Parts I, III, IV and VII.	22 0 0	25 0 0
Appendix	2 0 0

(i) Single copy of the entire Gazette can be supplied at Re. 1 without postage and at Rs. 1-2-0 with postage.

(ii) A copy of Supplement including Supplement (A) can be supplied at Re. 0-5-0 without postage and Re. 0-9-0 with postage.

(iii) A copy of the *Gazette Extraordinary* can be supplied at the rate of 0.6 anna for every 16 pages or a fraction thereof. Postage according to weight.

(iv) A copy of the Appendix (Catalogue of Books and periodicals) can be supplied at the rate of Re. 0-5-3 Postage according to weight

RATES OF ADVERTISEMENTS IN PART VII.

	Rs. a. p.
Full page per issue	20 0 0
Half page per issue	10 0 0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-paid post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN
Publisher, *The Orissa Gazette*

NOTICE

The Proceedings of the Orissa Legislative Assembly printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	15 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN
Superintendent
Government Press and Publication

JOINT PUBLIC SERVICE COMMISSION

Applications are invited for two posts of Lecturers in Commerce for the Sambalpur College in the junior branch of class II of the Orissa Educational Service on a scale of pay of Rs. 125—8—205—9—250. A higher initial pay within the scale may be given to candidates with suitable qualifications. Candidates should state the minimum pay which they are prepared to accept.

2. Candidates must at least hold a degree of Master of Arts in Commerce not lower than a second class of an Indian University. Preference will be given to those with teaching experience, and to those who are Oriyas or domiciled in Orissa or in Orissa States.

3. Applications in the prescribed form, which along with full particulars can be obtained from the Secretary free on requisition, should reach the undersigned on or before the 24th August 1945.

4. Every application must be accompanied by certificates and diplomas in original showing candidate's qualifications, character and domicile; the nature and extent of teaching experience, if any; and evidence of age which should ordinarily be the Matriculation Certificate or its equivalent, in original; a treasury chalan for Rs. 5 as application fee credited to the Government of Orissa under the head "XXXVI—Miscellaneous Departments—Miscellaneous Examination Fees—Fees realised by Public Service Commission".

CANDIDATES ARE WARNED THAT THEIR APPLICATIONS WILL BE SUMMARILY REJECTED IF BY THE LAST DATE FOR THE RECEIPT OF APPLICATIONS THEY ARE NOT COMPLETE IN RESPECT OF ALL THE PAPERS PRESCRIBED IN THIS ADVERTISEMENT.

NOTE—Candidates must see that they are eligible and must decide definitely to apply before depositing the fee into the treasury. In no case the fee paid with the application will be refunded. Candidates already in Government service should apply through the head of their department and should make sure, before depositing the fee, that their applications will be forwarded by their superior officers. Candidates in private employment should produce recent certificates from their employers.

5. Canvassing in any form will be a disqualification.

6. Candidates may be required to present themselves for an interview at their own expense at a time and place of which they will be informed in due course.

H. C. SETH

P.O. HINOO, RANCHI
The 9th July 1945

Secretary,
Joint Public Service Commission

IN THE COURT OF THE AGENCY SUBORDINATE
JUDGE, JEYPORE

ORIGINAL PETITION No. 6 OF 1945

Vantaram Seethalakshmiamma—Petitioner

versus

Vantarara Dasarathy Patnaik, Vantararam Harischandra Rao, Vantararam Narsingamurty, Vantararam Appala Rama Rao—Counter-petitioners

Take notice that Vantaram Seethalakshmiamma of Koraput, the petitioner, has filed a petition in O.P. 6/45 in this Court praying for the grant of a succession certificate to receive Rs. 2,080 from the Oriental Government Security Life Assurance Company, Limited, Bombay, due to her deceased husband V. Rajgopal Rao. The said matter stands posted to the 20th August 1945 at 10-30 A.M. for showing cause as to why the certificate should not be granted. If you fail to appear on the said date either in person or through pleader, the counter-petitioners will be heard *ex parte*.

Given under my hand and the seal of the Court this the 7th day of July 1945.

JEYPORE: 7th July 1945

B. C. DAS
Agency Subordinate Judge

NOTICE

The following order, issued by the Bihar and Orissa National Service Labour Tribunal (Patna), which is of general application to all industrial undertakings in the provinces of Bihar and Orissa, is published for the information.

PATNA
The 25th June 1945 Secretary, Bihar and Orissa National Service Labour Tribunal

BIHAR AND ORISSA NATIONAL SERVICE LABOUR TRIBUNAL, BHATTACHARJEE ROAD, PATNA

ORDER

In exercise of the powers conferred by clauses (a) and (b) of rule 12-C of the National Service (Technical Personnel) Rules, 1940, the Bihar and Orissa National Service Labour Tribunal do hereby order—

(i) that no advertisement for technical personnel of the classes specified in Appendix I shall be issued or published by any industrial undertaking except through or with the general or special approval of the Chairman of the Tribunal;

(ii) that an industrial undertaking shall not offer employment to technical personnel of the classes specified in Appendix I, if they are selected for employment in consequence of an advertisement issued with the approval mentioned in paragraph (i) above, and if the selected candidates are employed in any industrial undertaking, training establishments or offices or departments under the Crown, without first obtaining the approval of the Chairman of the Tribunal.

2. Industrial undertakings wishing to advertise for technical personnel of the specified classes should send an application in the form given in Appendix II, along with a copy of the draft advertisement for the scrutiny and approval of the Tribunal before published.

3. The penalty for breach of this order is fine which may extend to Rs. 1,000.

4. This order shall have effect from 15th November 1944.

K. P. SINHA

Chairman, Bihar and Orissa National Service Labour Tribunal

APPENDIX I

This order shall apply to the categories of technical personnel enumerated below (including Workshop Foreman and Assistant Foreman, Chargehand and Chargemen and Supervisors and skilled and semi-skilled operative)—

(1) Aircraft Mechanics, (2) Blacksmiths, (3) Copper-smiths and Tinsmiths, (4) Boilermakers, (5) Carpenters, (6) Chemical Assistants (Analysts), (7) Die Sinkers, (8) Draughtsmen (Mechanics and Jig and Tool), (9) Electricians, (10) Fitters, (11) Grinders (12) Instrument Mechanics, (13) Millers, (14) Millwrights, (15) Moulders, (16) Plumbers, (17) Riveters, (18) Tool Hardners, (19) Tool Makers, (20) Turners and (21) Welders (Acetylene and Electric).

APPENDIX II

Form of application, from industrial undertakings for permission to advertise for technical personnel.

(The application should be made to the Chairman, Bihar and Orissa National Service Labour Tribunal, Patna, enclosing with it a draft of the advertisement.)

1. Name of Industrial undertaking.
2. Address of Industrial undertaking. Telephone No., Telegraphic address.
3. Trades in which technical personnel are required.
4. Qualifications (educational and technical) and degree of skill required of the technical personnel.
5. Number of technical personnel required.
6. Period of employment.
7. Situation of work and nearest Railway Station.
8. Name or designation of person to whom the technical personnel should report.
9. Precise nature of work on which the personnel will be employed.
10. Rate of pay and hours of work.
11. Allowance and concessions—
 - (i) Dearness allowance
 - (ii) Overtime worked and rates for overtime work
 - (iii) Extent and nature of leave admissible
 - (iv) Facilities regarding housing
 - (v) Facilities regarding supply of foodstuffs
 - (vi) Provident Fund and other facilities
12. Names of newspapers in which advertisement is proposed to be published and their place of publication.
13. Number of insertions in each paper.

[3—3—20-7-1945]

UTKAL UNIVERSITY
NOTICE

Applications are invited from those Oriya graduates of the Utkal University who have obtained Honours in Mathematics in 1945 Examination for the Lewis Scholarship for post graduate studies. The value of the scholarship is Rs 350 a year payable in quarterly instalments and tenable for two years. Candidates must state the subject they propose to choose for their post-graduate studies and the college they want to join. Applications must reach the undersigned on or before the 23rd instant.

G. C. SATPATHY

Registrar

[2—2—20-7-1945]

CUTTACK: 5th July, 1945

WANTED

A despatcher and two typists on Rs. 40—2—60 per mensem with usual dearness allowance. The posts are temporary for the present. Candidates should at least be matriculates with good speed in typewriting. Preference will be given to those having previous office experience. Applications should reach the undersigned on or before the 25th July 1945 and the applicants should appear personally at their own cost for an examination on the 27th July 1945 at 11 A.M. in the office of the undersigned. They should bring with them all testimonials in original.

P. PARIJA

Director of Agriculture and Food Production, Orissa

CUTTACK: 10th July 1945

WANTED

A Record-keeper on a monthly salary of Rs. 20 plus dearness allowance for the office of the Manager, Sukinda Wards Estate, district Cuttack. There is a possibility of the pay being raised to Rs. 25 per month.

The minimum qualification required is matriculation. Preference will be given to matriculates having experience in Government Office. Retired officers, if otherwise fit and suitable, may be considered.

Preference will be given to natives of the Province and to persons domiciled therein.

Application should reach the undersigned on or before the 1st August 1945 with testimonials, if any, in original. Candidates may be called for interview at their own expenses.

CUTTACK

The 7th July 1945

S. DAS

Collector, Cuttack

[2—1—27-7-1945]

WANTED

A temporary clerk on Rs. 30 a month in the scale of Rs. 30—2—50—1—60. None need apply who is not an Oriya or a person domiciled in the Ganjam district and who has not passed at least the Matriculation or S. S. L. C. examination. Preference will be given to the candidate who has got a good knowledge of typewriting. The candidate should not be below 18 and above 24 years of age.

Applications with copies of testimonials and Matriculation or S.S.L.C. certificate should be submitted by the 24th July 1945 along with certificate and proof of domicile to the undersigned. The candidates should interview the undersigned at his office at 11 A.M. of the 28th July 1945. No travelling allowance will be allowed either for joining or for interview.

RUSSELKONDA

The 10th July 1945

W. D. M. WARREN

District Forest Officer
Ghumsur North Division

WANTED

Applications from candidates are invited for a temporary post of accounts clerk for the Government Handloom Textile Marketing Organisation on a monthly pay of Rs. 60 plus the usual dearness allowance.

Candidates must at least be Matriculates with previous office experience in correspondence and accounts.

Applications stating age, home district and nationality together with copies of testimonials should reach the undersigned by the 20th July 1945 and applicants should appear before the undersigned for an interview on the 23rd July 1945 at 11 A.M. Applicants must have been either natives of or domiciled in the Province.

No travelling allowance will be allowed for interview or joining the post.

CUTTACK

The 9th July 1945

H. LATI

Director of Development, Orissa

NOTICE OF SALE

NOTIFICATION "A"

Notice is hereby given under section 6 and 13, Act XI of 1859 that the undermentioned estates and shares of estates in the district of Puri will be put up for sale at the office of the Collector of that district on the 10th September 1945 at 11.30 A.M. for arrears of revenue and other demands which by law are realised as arrears of land revenue.

Tauzi No.	Name of mahal and paragana	Sadr jama of the whole estate	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietors of property to be sold	If only a share is to be sold, the Sadr jama of such estate	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
62 Residuary.	Tk. Pipli, Ph. Kotarang.	Rs. 7,891 13 2	..	The share consisting of 5 as. 8 ps. 10 kt. in mauzas Berchampur, Bhimadasapur-Sana, Dumkipur, Kalyanpur, Majhikera, Nuagori, Purna Samsarpur, Sana Solahal, Solahal, Talapara. Re. 1 in mauzas Aruba, Bantalsingdeuli, Bhallo, Charaya, Kairi, Nailo, Pamasara, Patsabanipur, Jagannathpur. 10 as. 10 ps. 5 kt. in mauzas Arjunasinghpur, Atharbhag, Bhabanipur, Hasanpur, Hatasahi, Jayapursasan, Kanjia, Karhimul, Kartikapara, Khatasarang, Makaraba, Manikadeipur, Marhiali, Narasingpur, Nauri, Nuasasan, Orkol, Sergailo, Sriaput, Nanjori, Surusura, Uttarsahi and Jayapurhat.	Kailash Chandra Samantara, son of Keshab Chandra Samantara of Dakhina Mundamuhan and another.	5,627 5 0	..	16 3 11
164	A. L. B. Ma. Janardanpur, Ph. Rahang.	627 0 0	Whole	All other shares besides that specified will be excluded from the sale. If the residuary share is found after the sale to contain property other than that specified above, that property also will pass by the sale.	Chaudhuri Jayaram Das of Bhingarpur and others.	..	8 13 1	..

B. PATNAIK
Collector, Puri

TENDER NOTICE

Tenders will be received by the undersigned at his office up to 4 P.M. on the 15th August 1945 for the work of 'Construction of Police buildings at Daringabady in Ganjam district'. Contract documents can be seen in the office of the Executive Engineer during working hours and days.

B. S. JOOTLA
Executive Engineer
Ganjam Division
[3-1-3-8-1945]

BERHAMPUR: 11th July 1945

NOTICE

The following appointments on the Bank's Staff are hereby notified:—

Mr. W. Hannagan, Staff Assistant, to be Agent, Cuttack Branch, as from the 13th June 1945, vice Mr. S. C. Das Gupta.

Mr. S. N. Mookerjee to be Agent, Cuttack Branch, as from the 5th July 1945, vice Mr. W. Hannagan.

Mr. K. K. Krishnan, Staff Assistant, Acting Accountant, Berhampur Branch, was in charge of that Branch on the 28th May 1945, vice Mr. C. B. Badami.

By order
R. W. E. CRADDOCK
Dy. Secretary and Treasurer
Imperial Bank of India

CALCUTTA: 9th July 1945

JOINT PUBLIC SERVICE COMMISSION

Secretary, Joint Public Service Commission for Bihar, the Central Provinces and Berar, and Orissa, P.O. Hinoo, Ranchi, invites applications on or before the 18th August 1945 on the prescribed form, which, along with full particulars, can be obtained from him, for not less than thirteen temporary posts in the Orissa Subordinate Civil Service to be filled by direct recruitment. Candidates must be under 25 years and over 20 years of age on the 1st August 1945. P.O. HINOO, RANCHI

The 7th July 1945

[3-1-3-8-1945]

IN THE COURT OF THE AGENCY SUBORDINATE JUDGE, JEYPORE

ORIGINAL PETITION No. 5 of 1945

In the matter of the guardianship of Narasingo Pangri Lachmana Pangri—Petitioner

and

Mongili Pangiyani and others—Respondents

To all whom it may concern.

Take notice that on the 2nd April 1945, Lakshmana Pangri, son of Orjuno Pangri, aged 40 years, resident of Bodokavidi, Jeypore taluk, presented an application to this Court praying that he may be appointed the guardian of the person and properties of the abovenamed minor and for other relief, and that the 4th August 1945 at 10-30 A.M. has been fixed for the hearing of the application, and that if you desire to oppose the said application, you must appear on the said 4th August 1945 at 10-30 A.M. in this Court in person or by a duly authorised pleader and be prepared to adduce any documentary and oral evidence upon which you rely, and that in default of your appearance, the said application may be heard and determined in your absence.

Given under my hand and the seal of the Court this the 7th day of July 1945.

B. C. DAS
Agency Subordinate Judge

JEYPORE: 7th July 1945

RANGERS COURSE TRAINING AT DEHRA DUN
1946-48

Applications are invited from candidates who wish to be trained as stipendiary students in the Forest Ranger's College at Dehra Dun for the session 1946-48. One candidate will be recruited this year subject to the availability of a seat in the College.

2. Candidates must have passed their 18th birthday but not their 25th birth day on the 1st April 1945. Preference will be given to Oriyas or persons who are domiciled in the Province of Orissa. Anyone claiming domicile in Orissa should produce a certificate of domicile from the District Magistrate of the district in which he claims his domicile.

3. The application must be accompanied by the true copies of the following certificates:—

(a) A certificate of age (Matriculation certificate)

(b) A certificate of having passed the Intermediate examination of any recognised Indian University with one or more of the following subjects:—Mathematics, Physics, Chemistry, Botany, Zoology.

(c) A certificate of respectability and good moral character from two or more persons whose social and official position can be accepted as a guarantee of reliability. The certificate must bear date not further back than 1st August 1945.

4. Candidates will be required to present themselves for an interview at their own expense at a time and place which they will be informed in due course. The provisionally nominated candidates after interview will be required to pass a qualifying examination which will be held at Angul on dates to be fixed later on. They will not get any travelling allowance in connection with the examination. No fee will be charged for this examination.

5. After consulting the result of the examination 2 candidates will be nominated to undergo a course of practical training for a period not exceeding 3 months in the forests provided they produce a health certificate in the form prescribed by article 49 of the Civil Service Regulations, 5th Edition, signed by a Civil Surgeon and testifying to the candidates' sound constitution, good vision and hearing and general physical fitness for a rough outdoor life in the Forest Department, and to the fact that they bear on their bodies marks of successful vaccination or of smallpox. During the period of practical training each candidate will be granted a monthly allowance of Rs. 25.

6. The final selection for deputation to the Forest College at Dehra Dun will be made on a consideration of the individual results of the practical training. The finally selected candidate will be required to undergo a course of 2 years' training in Forestry at the Indian Forest College, Dehra Dun. While under training the candidate will get a monthly stipend of Rs. 50 with a dearness allowance of Rs. 10 per month. He will be required to execute a bond and agreement for Rs. 4,440.

Application should be addressed to the Conservator of Forests, Orissa, P.O. Angul and should reach him by the 25th August 1945.

J. W. NICHOLSON
Conservator of Forests, Orissa

ANGUL
The 10th July 1945